

THE GUJARAT SALES TAX BAR ASSOCIATION

4th Floor, 'C' Block, Multi Storied Building, Lal Darwaja, Ahmedabad - 380 001.

Ph.: (079) 25506305 website: gstbar.org.in e-mail: gstbar@yahoo.com Trust Regd. No. F/2005

GSTN No: 24AAATT1718Q1Z6

President:

P.K. SONI

Mobile: 9824099742

Vice President:

N.N.PATEL

Mobile: 9426894890

Hon. Secretaries UDYAN N. MODY

Mobile: 9426383717
SHANTILAL.CTHAKKAR

Mobile: 9825535957

Hon. Treasurer:

SHIRISH VISNAGARI

Mobile 9327047885

Date: 11/12/2020

To,

1) Smt. Nirmala Sitharaman,

The Hon'ble Union Finance Minister, Government of India, North Block, New Delhi.

- 2) The Chairman, GST Council, New Delhi.
- 3) Shri Nitinbhai Patel, Deputy CM, Government of Gujarat, Gandhinagar.
- 4) The Principal Chief Commissioner of Central Tax-CGST, GST Bhavan, Ambawadi, Ahmedabad.
- 5) The Chief Commissioner of State Tax-SGST, RajyakarBhavan, Ashram Road, Ahmedabad.

Respected Madam / Sirs,

Subject: Request for extension of due date for submission of Annual

Return (GSTR-9 & 9A) and reconciliation statement - GST Audit Report

(GSTR-9C) for F.Y. 2019-20 from 31/12/2020 to 30/06/2021

At the outset, we would like to place on record our sincere appreciation to your good office and the central government and state governments for comprehensive and robust response to the raging COVID-19 Pandemic.



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The Gujarat Sales Tax Bar Association (for short "GSTBA") is one of the largest and biggest professional associations of Tax Practitioners, Advocates and Chartered Accountants of state of Gujarat practicing in Indirect Taxation. The Association has been functioning for the last more than <u>60</u> years and has membership of over 2000 individuals and about 20 Tax Bar Associations (associates members) located all over Gujarat and the country. The total strength of Direct & Indirect members is comprising of more than 5000 members. The GSTBA is working as a bridge between taxpayers / tax professionals and tax administration.

The spread of COVID-19 Virus has impacted adversely thenormal working in the country. Unfortunately, the ferocity of Corona Virus has not abated and is spreading and increased cases in various parts of the country. The government has been very kind to recognize the difficulties and hardships being faced by the taxpayers and have extended various due dates time to time to reduce the difficulties and hardship of the taxpayers.

We are writing this letter to your good selves to extend the due date for submission of Annual Return (GSTR-9 & 9A) and reconciliation statement – GST Audit Report (GSTR-9C) for F.Y. 2019-20 from 31/12/2020 to 30/06/2021 due to following reasons:

- 1. Issues arising due to COVID-19 pandemic
- 2. Delay in availability of online utility (released on 10th December, 2020)
- 3. Lotof compliances to be made by the taxpayer under Direct & Indirect Taxation in the month of December 2020.



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The GSTBA shall therefore, be most grateful if the due date of filing of the Annual Return (GSTR -9 & 9A) and reconciliation statement - GST Audit (GSTR-9C) tax audit report of F.Y. 2019-20 is extended by 6 months i.e. from 31/12/2020 to 30/06/2021.

We would be grateful if your good selves would take an early action in this regard. Positive consideration of our request is highly solicited. This will be very useful for the taxation fraternity and trade and industry as well. A suitable order / direction of extension may please be issued to this effect at the earliest.

Thanking You, Yours faithfully, For, The Gujarat Sales Tax Bar Association

P.K. Soni

President

Udyan Mody / Shantilal Thakkar

Hon. Secretaries

